

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:1291  
ANSWERED ON:04.03.2010  
WITHDRAWAL OF LPG CONNECTIONS  
Panda Shri Prabodh

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether a large number of domestic dwellings are being supplied piped natural gas (PNG) in Delhi and some other places;
- (b) if so, the details thereof;
- (c) whether the Government proposes to withdraw LPG connections sanctioned to those households and re-allot those connections in far flung areas; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

- (a): Yes, Madam.
- (b): A list of cities, including Delhi, where PNG is being currently provided, is annexed.
- (c) & (d): According to LPG (Regulation of Supply and Distribution) Order, 2009, if any person continues to have domestic LPG connection taken under public distribution system from a Government Oil Company beyond sixty days of obtaining a PNG connection from any Company, public or private, the Government Oil Company shall have the power to cancel domestic LPG connection of such PNG consumer after sixty days from the date of its obtaining PNG connection by giving a notice to the domestic LPG consumer in writing by registered post.